

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:1590  
ANSWERED ON:19.07.2004  
FLOOD MANAGEMENT SCHEMES OF ASSAM  
Hussain Shri Anwar

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether the Government is aware that the Government of Assam was implementing Flood Management Schemes through Central Loan Assistance (CLA) since 1974 and later discontinued;
- (b) if so, the reasons for discontinuation of the schemes by the Union Government;
- (c) whether the Government propose to revive the CLA to continue on-going schemes; and
- (d) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI JAI PRAKASH NARAYAN YADAV)

(a) & (b) Yes, Sir. Government of India provided central assistance outside the State plan framework since 1974-75 and till March 2000, Rs. 390.94 crore were released to Assam as loan under Central Loan Assistance (CLA) and Rs. 10.09 crore as Central grant. The CLA was discontinued as the Government of India had planned to render financial assistance through Centrally Sponsored Scheme.

(c) & (d) In order to assist the Government of Assam and other North Eastern States including Sikkim and North Bengal, the Government of India has formulated a Centrally Sponsored Scheme at an estimated cost of Rs. 166.68 crore with 90% as Central share and 10% as State share for taking up critical anti-erosion/flood control schemes. The scheme has been approved by Planning Commission for implementation during 10th Five Year Plan. In view of above there is no proposal to revive the CLA.